

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3087
ANSWERED ON:30.08.2012
FUNCTION OF CAPART
Semmalai Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the basic functions assigned to the Council for Advancement of People's Action and Rural Technology (CAPART);
- (b) whether the Government has reviewed the functioning of the CAPART;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken/being taken by the Government to make the CAPART optimum result oriented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The basic functions assigned to CAPART are as under:

(i) To encourage, promote and assist voluntary action in the implementation of projects for the enhancement of rural prosperity.

(ii) To work in close coordination with the rural NGOs and empower them by

Engaging them in dialogue

Respecting their thoughts and ideas

Listening to their voice

Harnessing their resources

Funding their activities

Strengthening their hands, particularly the women, the weaker sections of rural society and the disabled and other underprivileged sections of rural society.

Walking hand-in-hand with them on the road to rural prosperity.

(iii) To facilitate NGOs in providing the platform and to promote marketing channels for rural products.

(b) to (d): Yes, Sir. Government has reviewed the functioning of the CAPART. In the year 2009, six Sub-Committees of the Executive Committee were constituted to suggest reforms in CAPART. The Executive Committee in its meeting held on 30th April 2010 decided to appoint Institute of Rural Management Anand for a third party evaluation of the reports submitted by the Sub-Groups.

Based on the various reports of the sub-groups constituted for suggesting reforms in CAPART and that of Report of Institute of Rural Management Anand, a project document outlining a detailed framework for implementation of restructuring of CAPART in a time bound manner has been prepared. A Committee has been constituted in the Ministry to prepare the detailed Terms of Reference for undertaking restructuring of CAPART through an external consulting agency/agencies.